

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:750

ANSWERED ON:25.07.2003

ALLOTMENT OF PAN

JASWANT SINGH YADAV;MANIKRAO HODLYA GAVIT;RADHA MOHAN SINGH;SRIPRAKASH JAISWAL

Will the Minister of FINANCE be pleased to state:

- (a) Whether the job of issuing PAN Cards to income tax payers has been entrusted by the Government to the UTI on payment of nominal fee;
- (b) If so, the details thereof;
- (c) Whether large number of assesses who applied for allotment of PAN number to the Department of Income Tax before UTI were authorised, have not yet been allotted the same;
- (d) If so, the details thereof and the reason for such a delay in allotment of PAN number;
- (e) Whether these assesses are also required to pay processing charges to UTI; and
- (f) If so, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) Yes, Sir, Certain services relating to issue of PAN Cards have been out sourced to UTI Investor Services Limited (UTIISL)
- (b) UTI Investor Services Limited (UTIISL) has set up Income Tax PAN Service Centres in all cities or towns where there is an Income Tax Office. It has been authorized to charge Rs.5/- for each application form and Rs.60/- towards processing and delivery in respect of each PAN card issued.
- (c) & (d) As per records of the Income Tax Department only 3,33,335 applications were pending for allotment of PAN on 31.5.03. Receipt of PAN application is an ongoing process and in the normal course some applications remain in the pipeline. In some cases permanent account numbers could not be allotted due to core deficiencies in the applications.
- (e) No, Sir.
- (f) Not applicable.